

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-343/2016  
In  
OA-4719/2015**

**New Delhi this the 02<sup>nd</sup> day of September, 2016.**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Ravinder Kumar,  
S/o Sh. Satnarayan  
Working as Sorting Assistant  
In RMS "D" Division Post Office Compound  
Nanakpura, New Delhi-21  
R/o 869/28, New Chander Lane Colony,  
Kaimari Road, Hissar, Haryana-125001.
2. Ram Prakash,  
S/o Sh. Shonarayan Sharma,  
Working as Sorting Assistant  
In RMS "D" Division Gurgaon  
R/o V.P.O. Sanjarwa, Distt. Bhiwani,  
Tehsil Charkhidadri-127042
3. Tejender Kumar, Aged 35 ½ years,  
S/o Sh. Ram Phal,  
Working as Postal Assistant  
At Charkhi Dadri HSG-II,  
Bhiwani Division,  
R/o VPO Chirya, Distt. Bhiwani  
(Haryana)-127022
4. Balwinder, Aged 32 ½ years,  
S/o Sh. Multan Singh,  
Working as Postal Assistant,  
At Nilokheri S.O.  
R/o Village Anjanthali,  
Distt. Karnal (Haryana)-132117,
5. Manoj Kumar, aged – 35 years,  
S/o Sh. Tek Chand,  
Working as Sorting Assistant,  
HR Division Ambala,  
R/o Satiyon Wali Gali,  
Ward No.13, Mohalla Saini Pura  
V.P.O. Pundri, Distt. Kaithal (Haryana-136026)
6. Pawan Kumar, Aged -45 Years,  
S/o Sh. Rattan Lal,  
Working as Sorting Assistant,  
HR Division Ambala,  
R/o Village Berli Kalan P.O. Musepur,  
Distt. Rewari (Haryana-123401)
7. Balvinder Kumar, Aged-36 Years,

S/o Sh. Sadhu Ram,  
Working as Postal Assistant,  
Postal Division Ambala  
R/o H.No. 512, Pooja Vihar,  
Ambala Cantt. 133006

8. Surinder Kumar, Aged -36 Years,  
S/o Sh. Chanderbhan,  
Working as Postal Assistant,  
Karnal Division, Karnal Head Post Office,  
R/o Village Samora,  
Post Office Kheri Man Singh,  
Tehsil Indri, Distt. Karnal-132041 ... Applicants

(By Advocate: Ms. Sonika for Mr. Yogesh Sharma)

Versus

1. Sh. S.K. Sinha  
Secretary,  
Ministry of Communications & Information Technology,  
Department of Posts, Dak Bhawan, Sansad Marg,  
New Delhi.
2. Ms. Kaveri Banerjee,  
Director General of Postal Services,  
Department of Posts (Recruitment Division)  
Dak Bhawan, Sansad Marg, New Delhi.
3. Sh. B.M. Soni,  
Superintendent,  
Railway Mail Services, D Division,  
Nanakkpura, New Delhi -21
4. Sh. Sadhu Ram Sharma  
Superintendent of Post Offices,  
Bhiwani Division, Bhiwani-127021
5. Sh. M. R. Mittal,  
The Superintendent of Post Offices,  
Karnal Division, Karnal-132001
6. Sh. R.D. Sallu,  
Superintendent,  
Railway Mail Services, HR Division,  
Ambala.
7. Sh. Jagdish Kumar Gulati,  
Superintendent of Post Offices,  
Ambala Division, Ambala -133001 ... Respondents

(By Advocate: Sh. Rajinder Nischal)

#### ORDER (ORAL)

**Hon'ble Sh. Shekhar Agarwal, Member (A)**

Learned counsel for the alleged contemnors has submitted that in OA No. 4719/2016, on 08.04.2016, the following order was passed by this Tribunal:

"Learned counsel argued that these cases were squarely covered by the aforesaid judgment of the Tribunal and the applicants herein deserved the same benefits as have been granted to the applicants in OA 478/2015. Learned counsel for the respondents also agree that these cases were squarely covered by the aforesaid judgment. Accordingly, we direct the applicants of these cases shall also be granted the same benefits as have been extended to the applicants in OA No. 478/2015. OAs are accordingly disposed of. The CPs and MAs also stand disposed of in view of disposal of the OAs."

2. He has submitted that the judgment in OA No. 478/2015 of the Ahmedabad Bench of this Tribunal has been set aside by Hon'ble High Court of Gujarat. Further the respondents have also challenged the judgment dated 08.04.2016 in OA No. 4719/2016 and other connected matters before Hon'ble High Court of Delhi vide WP(C) No. 193516 on 06.08.2016 which is likely to be listed shortly.
3. In view of the aforesaid submissions, this CP is closed. Notices issued to the alleged contemnors are discharged. However, the applicants are at liberty to revive the same in case the order of this Tribunal survives after decision in the Writ Petition filed before Hon'ble High Court of Delhi.

**(Raj Vir Sharma)**  
**Member (J)**

/ns/

**(Shekhar Agarwal)**  
**Member (A)**